

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-550
IB-1158/ND/2018
IA-1888 /C-V/ND/2020

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

Vs.

M/s. Dee Ess-BuhinPvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 of IBC Code, 2016

Order delivered on 14.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Liquidator Raj Vachher, Abhishek Anand, Adv

For the Respondent

:

ORDER

Due to paucity of time, list on **18.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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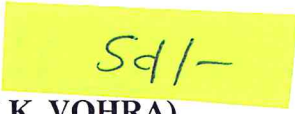
: Liquidator Raj Vachher, Abhishek Anand, Adv

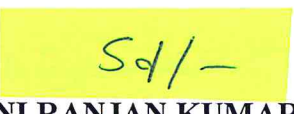
For the Respondent

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(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)